

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.95 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU

Based on the News Item in the Dinamalar Chennai

Edition dated 01.07.2020,

"Will Ramapuram Lake be Completely restored?"

.. Applicant

With

1. The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009.

2. Additional Chief Secretary
to Govt. of Tamil Nadu Municipal Administration and
Water Supply Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu — 600 009.

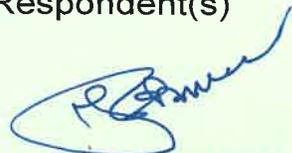
3. The Chairman,
Tamil Nadu Pollution Control Board
No. 76, Anna Salai, Guindy,
Chennai, Tamil Nadu — 600 032.

4. Chennai Metropolitan Water Supply & Sewerage Board,
Rep .by its Managing Director,
No. I, Pumping Station Road, Chintadripet,
Chennai - 600031.

5. The District Collector,
Chennai District,
62, RajajiSalai, Fourth Floor,
Chennai, Tamil Nadu 600 001.

6. Greater Chennai Corporation,
Rep.by its Commissioner,
Ripon Building,
Chennai — 600 003.

..Respondent(s)

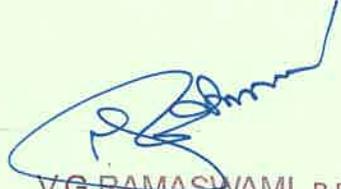


V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

REPORT FILED BY THE 4th RESPONDENT

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows:

1. I am working as the Superintending Engineer (Central/ Co-ord) in Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 4th Respondent herein and well acquainted with the facts and circumstances of the case and I am filing this affidavit on behalf of CMWSSB.
2. I respectfully submit that in order of **Hon'ble NGT dated 21.03.2022** relevant portion of the directions towards CMWSSB is extracted from Para No.7 as detailed below:
 - **"Para No. 07:** *The report of the CMWSSB also showed that they almost completed 77% of the work as on 28.02.2022, but they have not mentioned the time line within which they could complete the further area and ensure that no sewage is let into the storm water drain or into the lake.*
3. I respectfully submit that with regard to this Hon'ble Tribunals query regarding **timeline for completion of work**, it is submitted that current physical progress of works is 78% and status of balance works to be completed is detailed below:

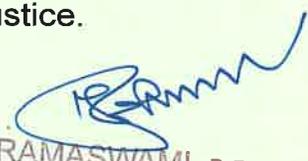

V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

**Progress of Works Under Ramapuram Under Ground Sewerage Scheme as on
10.04.2022**

Sl.No	Description of Components	Total Qty	Completed as on 10.04.2022	Balance Qty to be completed	Overall Progress in%
1	Sewer line (km)	47.059	39.168	7.891	78%
		100%	83%	17%	
2	Pumping Main (km)	5.086	3.704	1.382	
		100%	73%	27%	
3	HSC (Nos.)	6797	4698	2099	
		100%	69%	31%	
4	Manholes (Nos)	1928	1805	123	
		100%	94%	6%	
5	Pumping Station (5 Nos)	100%	78%	22%	
6	Providing pumping Machineris and Electrical installation	100%	42%	58%	

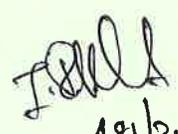
4. I humbly state that probable date of completion of project is 31.03.2023. Therein it is ensured that no sewage will be let into the storm water drain or into the lake.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.


V.G. RAMASWAMI, B.E.,
 Superintending Engineer
 C.M.W.S.S. Board
 Chennai - 600 002.

Before Me

Solemnly affirmed at Chennai on this
19th Day of April 2022 and signed
his name in my presence


 48/2021.
 Advocate, Chennai
 I. Rollence Samuel,
 6/21, K.V.K. St., E.T.B.M.
 CH-59.

Before the National Green Tribunal (Southern Zone)

Chennai,

O.A.No.95 of 2020 (SZ)

Tribunal on its own motion SUO
MOTU Based on the News Item in the
Dinamalar Chennai Edition dated
01.07.2020, "Will Ramapuram Lake be
Completely restored?": Applicant

Vs.

Chennai Metropolitan Water Supply and
Sewerage Board (CMWSSB) represented
by its Managing Director, Santhome Road,
MRC Nagar, Chennai – 28.: Respondent

REPORT FILED BY 4TH RESPONDENT

Gautam S Raman
Advocate Counsel for 4th Respondent